

Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII

MINUTES OF NORMS COMMITTEE (NC-7) OF
 'PLASTIC & RUBBER PRODUCTS'
 MEETING NO. 49/AM09 HELD ON 18.03.2009 UNDER CHAIRMANSHIP OF
 SHRI AMITABH JAIN, ADGFT

Meeting No. 49/87-NC-7/2008 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 18.03.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

8

Case No.:21/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved					
HQ File :01/87/050/00360/AM08/	RLA File :03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>		
1	39100010	62/0- POLYMETHYL HYDROGEN SILOXANE. AS PER ANNEXURE.	24605.000	K.G	3802948.80	68894.00 EURO		
				Total	3,802,948.80	68,894.00		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>			<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39100010	METHYL HYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLAT) AS PER ANNEXURE V			34447.000	K.G	3086451.20	55115.20 EURO
2	39100010	METHYL HYDROGEN DICHLOROSILANE.			9350.000	K.G	628320.00	11220.00 EURO
						Total	3 714 771 20	66 335 20

Decision: With D/o C&PC OM No. 46011/09/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymethyl Hydrogen Siloxane	1 MT	MH-Distillate	1.65 MT

Case No.:25/35/87-ALC1/2007

Party Name:NOUVEAW EXPORTS PVT. LTD.

Meet No/Date:49/87-ALC1/2008
18.03.2009

Status: Approved

HQ File :01/87/050/00522/AM08/

RLA File :03/95/040/00866/AM08/

Lic.No/Date:0310452331
03.12.2007

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100010	62/0- POLYMETHYL HYDROGEN SILOXANE.	54000.000	K.G	8316000.00	151200.00 EURO
				Total	8,316,000.00	151,200.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39100010	METHYL HYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLATE)	75600.000	K.G	6410880.00	120960.00 EURO
2	39100010	METHYL HYDROGEN DICHLOROSILANE	20520.000	K.G	1305072.00	24624.00 EURO
				Total	7,715,952.00	145,584.00

Decision: With D/o C&PC OM No. 46011/09/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymethyl Hydrogen Siloxane	1 MT	MH-Distillate	1.65 MT

14	Case No.:2/8/87-ALC1/2008	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved																												
	HQ File :01/87/050/00113/AM09/	RLA File :03/95/040/00636/AM08/	Lic.No/Date:0310454593 19.12.2007	Defer Date:																												
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		2. Methyl Methacrylate Monomer	0.318 kg																													

15	Case No.:3/8/87-ALC1/2008	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved																					
	HQ File :01/87/050/00114/AM09/	RLA File :03/95/040/00688/AM08/	Lic.No/Date:0310454596 19.12.2007	Defer Date:																					
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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																			
1	39069090	62/0- ACRYLIC COPOLYMER EMULSION WITH SOLID CONTENT 47+/-1% - ---	528000.000	K.G	29040000.00	660000.00 US\$																			
				Total	29,040,000.00	660,000.00																			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29161400	METHYL METHACRYLATE MONOMER ---	120912.000	K.G	10108243.20	229732.80 US\$
2	29161210	BUTYL ACRYLATE MONOMER ---	130416.000	K.G	11763523.00	267352.80 US\$
				Total	21,871,766.20	497,085.60

Decision: With D/o C&PC OM No. 46011/63/2008-PC.II dated 16.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion with Solid Content 47 +/- 1% (Dipicryl 0382 LC)	1 kg	1. Methyl Methacrylate Monomer	0.229 kg
		2. Butyl Acrylate Monomer	0.247 kg

16	Case No.:15/8/87-ALC1/2008	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
	HQ File :01/87/050/00126/AM09/	RLA File :03/94/040/01191/AM08/	Lic.No/Date:0310462441 25.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0-DALTOFOAM MA 00351 (BLENDED POLYOL)	150000.000	K.G	14290125.00	359500.00 US\$
				Total	14,290,125.00	359,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39072090	POLYOL	115741.000	K.G	8908314.00	224109.00 US\$
2	34021300	SURFACTANTS	1635.000	K.G	381759.00	9604.00 US\$
3	29211190	DIMETHYLCYCL OHEXYLAMINE	3061.500	K.G	397844.00	10009.00 US\$
4	29211190	PENTAMETH YLDIETHY LENETRIAMINE	210.000	K.G	51310.00	1291.00 US\$

5	29034910	DICHLORO FLUROETHANE	27055.500	K.G	1830104.00	46040.00 US\$
				Total	11,569,331.00	291,053.00

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 05.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Deltafoam MA 00351 (Blended Polyol)	1 kg	1. Polyol	0.7716 kg
		2. Surfactants	0.0109 kg
		3. Dimethylcyclohexylamine	0.0204 kg
		4. Pentamethyldiethylenetriamine	0.0014 kg
		5. Dichlorofluoroethane	0.1803 kg

24	Case No.:19/23/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
	HQ File :01/87/050/00423/AM09/	RLA File :07/24/040/00206/AM09/	Lic.No/Date:0710058653 22.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	63/0- FLEXIBLE PLASTIC TANKS/FLEXI TANKS- Content. liquid liner 315960 kgs. pp laminated fabrics 168960 kgs. Flange-12120 Nos Valve 12120 nos Bolts clamp 12120 Nos Adhesive Tape 4800 rolls	484920.000	K.G	118501284.85	2775205.50 US\$
				Total	118,501,284.85	2,775,205.50
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011000	Liquid Liner Film	341236.000	K.G	51182928.00	1184790.00 US\$
2	39172390	PP Laminated Fabric Rolls/Cut Pieces.	182477.000	K.G	25505539.20	590406.00 US\$
3	39171020	PP Flanges / Glands	12120.000	Number	1189857.60	27543.00 US\$
4	82034090	2 inch or 3 inch PP Valves/PP Ball valves.	12120.000	Number	19055185.20	441092.25 US\$
5	82034090	Bolt Clamp/Jubilee Clip	12120.000	Number	2071310.40	47947.00 US\$
6	39191000	Adhesive Tape (Size 50 mm x 25 mtr = 1 Roll/Coil.	4848.000	Coil/Roll	902577.60	20893.00 US\$
				Total	99,907,398.00	2,312,671.25

Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 13.11.2006, the Committee decided to **approve** the case with 5% wastage on the net content of Relevant Three Layer Co-extruded Plastic Film (Liquid Liner), Relevant PP Laminated Fabrics and nil wastage i.e. net to net on PP Flanges/Glands, PP Valves, Bolt Clamp and Adhesive Tape contained in the export product i.e. Plastic Flexible Tank.

Case No.: 8/17/87-ALC1/2008	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
HQ File :01/87/050/00325/AM09/	RLA File :07/24/040/00207/AM09/	Lic.No/Date:0710058727 25.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	61/0- P.P WOVEN SACKS: CONTENT PP WOVEN FABRICS 137255 KGS PP YARN 4000KGS PP HOOKS 16700 KGS	157955.000	K.G	22449830.00	519672.00 US\$
				Total	22,449,830.00	519,672.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269080	RELEVANT P.PWOVEN FABRICS	140000.000	K.G	18356760.00	424925.00 US\$
2	55094290	P.P YARN FOR STITCHING	4200.000	K.G	864000.00	20000.00 US\$
3	39021000	PP GRANULES FOR HOOKS	17535.000	K.G	2160000.00	50000.00 US\$
				Total	21,380,760.00	494,925.00

Decision: With D/o C&PC OM No. 46011/161/2004-PC.II dated 23.05.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks	1 kg	1. Relevant PP Woven Fabrics	1.02 kg/kg contained in export product
		2. PP Yarn for Stitching	1.05 kg/kg contained in export product
		3. PP Granules for Hooks	1.05 kg/kg contained in export product

Case No.: 2/23/87-ALC1/2008	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
HO File :01/87/050/00405/AM09/	RLA File :52/24/040/00015/AM09/	Lic.No/Date:5210024241	Defer Date:

03.09.2008

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39203090	63/0- PVC FOOD GRADE FLEXIBLE FILM. (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED)	200000.000	K.G	20146875.00	460500.00 US\$
				Total	20,146,875.00	460,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	191080.000	K.G	10533250.00	240760.00 US\$
2	38123010	TIN STABILIZER	6940.000	K.G	2793350.00	63848.00 US\$
3	39039090	PVC PROCESSING AID	3020.000	K.G	429406.00	9815.00 US\$
4	39039090	PVC IMPACT MODIFIER	18340.000	K.G	2728075.00	62356.00 US\$
5	29173920	DI-OCTYL PHTHALATE	10620.000	K.G	1022175.00	23364.00 US\$
				Total	17,506,256.00	400,143.00

Decision: With D/o C&PC OM No. 46011/111/2005-PC.II dated 29.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

34	Case No.: 5/24/87-ALC1/2008	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
	HQ File :01/87/050/00431/AM09/	RLA File :03/95/040/00061/AM09/	Lic.No/Date:0310486624 16.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
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1	39061090	62/0- ETHYL ACRYLATE & ITACONIC ACID COPOLYMER EMULSION HAVING SOLIDS 35+/-1% STABILISED BY EMULSIFIER (HCRYL 2150 /PIDICRYL 150 VSB / PRODOTTO 150)	630000.000	K.G	25556500.00	647000.00 US\$
				Total	25,556,500.00	647,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161290	ETHYL ACRYLATE	201222.000	K.G	13683096.00	342077.40 US\$
2	29171960	ITACONIC ACID	9009.000	K.G	594594.00	14864.85 US\$
				Total	14,277,690.00	356,942.25

Decision: With D/o C&PC OM No. 46011/154//2004-PC.II dated 19.05.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Acrylate & Etaconic Acid Copolymer Emulsion having Solid 35 +/- 1% Stabilised by Emulsifiers (Pidicryl 150 VSB/HCRYL 2150/Prodotto 150)	1 kg	1. Ethyl Acrylate	0.319 kg
		2. Itaconic Acid	0.014 kg.

37	Case No.:2/25/87-ALC1/2008	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
	HQ File :01/87/050/00440/AM09/	RLA File :03/94/040/00589/AM09/	Lic.No/Date:0310486971 19.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40029990	62/0- SYNTHETIC RUBBER NBR PVC (CONTAINING NBR MIN. 60.00 %)	15392.000	K.G	2139488.00	48625.00 US\$
				Total	2,139,488.00	48,625.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40025900	ACRYLO NITRILE BUTADIENE RUBBER (NBR)	9327.550	K.G	1518440.00	34510.00 US\$
2	29173920	DIOCTYL PHTHALATE (DOP)	1962.480	K.G	215600.00	4900.00 US\$
				Total	1,734,040.00	39,410.00

Decision: With D/o C&PC OM No. 46011/14/2005-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Nitrile Rubber (NBR) and PVC Based Rubber Compounded Sheets (NBR MIN 60%)	1 kg	1. Acrylo Nitrile Butadiene Rubber (NBR)	0.6060 kg
		2. Di Octyl Phthalate (DOP)	0.1275 kg

40	Case No.:3/28/87-ALC1/2008	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
	HQ File :01/87/050/00473/AM09/	RLA File :03/95/040/00438/AM09/	Lic.No/Date:0310489820 10.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- DIPICYRL MLC ACRYLIC COPOLYMER EMULSION HAVING SOLID CONTENT 52+/-2%	316800.000	K.G	20978496.00	487872.00 US\$
				Total	20,978,496.00	487,872.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE MONOMER	65007.300	K.G	5590632.96	130014.72 US\$
2	29161400	METHYL METHACRYLATE MONOMER	101027.000	K.G	9557203.39	222260.54 US\$
3	39011001	HDPE BLOW MOULDING GRADE	11404.800	K.G	441365.76	10264.32 US\$
				Total	15,589,202.11	362,539.58

Decision: With D/o C&PC OM No. 46011/63/2008-PC.II dated 16.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion with Solid Content 47 +/- 1% (Dipicryl 0382 LC)	1 kg	1. Methyl Methacrylate Monomer	0.229 kg
		2. Butyl Acrylate Monomer	0.247 kg

Case No.:16/38/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS DVT LTD	Meet No/Date:49/87-ALC1/2008 18.03.2009	Status: Approved
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	14.11.2007	16.03.2007	
HQ File :01/87/050/00613/AM09/	RLA File :03/94/040/00703/AM09/	Lic.No/Date:0310491151 21.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Polyether Polyol Exapol SUD 435 N	18000.000	K.G	1805760.00	37620.00 US\$
				Total	1,805,760.00	37,620.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29102000	Propylene Oxide	11880.000	K.G	1271160.00	26345.00 US\$
2	29094100	Diethylene Glycol	2250.000	K.G	117563.00	2437.00 US\$
				Total	1,388,723.00	28,782.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 05.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (Exapol SUD 435 N)	1 kg	1. Propylene Oxide	0.660 kg
		2. Diethylene Glycol	0.125 kg